

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 731/Confdl./2021
II-2-90/2001 (Part-III)

Bilaspur, dated the 06th October, 2021.

- A) Shri Sanjay Kumar Jaiswal, Member of Higher Judicial Service and presently posted as Registrar (I. & E.) and (Vigilance) is now appointed as Officer-on-Special Duty in the Establishment of the High Court from the date he assumes charge of his office. He shall look after the work/duties of the post of Registrar General, High Court of Chhattisgarh, Bilaspur, until further orders.
- B) Shri Santosh Sharma, Member of Higher Judicial Service and presently posted as Registrar (Selection & Appointment) is now appointed as Registrar (Vigilance) in the Establishment of the High Court from the date he assumes charge of his office. He is also assigned the additional charge of Registrar (I. & E.) in addition to his own duties.
- C) Shri Yogesh Pareek, Member of Higher Judicial Service and presently posted as Registrar (Judicial) is now appointed as Registrar (Selection & Appointment) in the Establishment of the High Court from the date he assumes charge of his office. He is also assigned the additional charge of Mediation matters.
- D) Shri Santosh Kumar Tiwari, Member of Higher Judicial Service and presently posted as Additional Registrar (Judicial) is now appointed as Registrar (Judicial) in the Establishment of the High Court from the date he assumes charge of his office.
- E) Shri Neeraj Sharma, Member of Higher Judicial Service and presently posted as Additional Director, Chhattisgarh State Judicial Academy, Bilaspur is now appointed as Additional Registrar (Judicial) in the Establishment of the High Court from the date he assumes charge of his office. He is also assigned the additional charge of Additional Registrar (Classification) in addition to his own duties.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

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06-10-2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL

Endt. No. 732 /Confdl./2021
II-2-90/2001 (Part-III)

Bilaspur, dated the 06th October, 2021

Copy forwarded to: -

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([I. & E. and Vigilance]/ Judicial/ S. & A./ (M.)C.S.J.A./ (M.)S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19)
 1. Shri Sanjay Kumar Jaiswal, Registrar (I. & E. and Vigilance), High Court of Chhattisgarh, Bilaspur,
 2. Shri Santosh Sharma, Registrar (Selection & Appointment), High Court of Chhattisgarh, Bilaspur,
 3. Shri Yogesh Pareek, Registrar (Judicial), High Court of Chhattisgarh, Bilaspur,

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- 20) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari /Durg/Janjgir-Champa/ Jashpur/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 21) All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- 22) Additional Registrar (Admn./Works/D.E./ Judicial/Criminal/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Mediation/ Checker/Civil/Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

P. W. W.
06-18-2021
(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL